1933. SHRI P.P. CHAUDHARY:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) the district-wise details of “Nagar Van” to be developed in Rajasthan;
(b) the details of municipalities identified for the same in Pali Lok Sabha Constituency;
(c) the details of the parameters, variations and measures taken by the Government to implement the Nagar Van Udyan Project considering to water supply in Rajasthan; and
(d) the details of the officers implementing Nagar Van Yojana in Rajasthan?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

(a)&(b) The district-wise details of proposals from State Forest Department of Rajasthan under Nagar Van Yojana (NVY) are given below:

<table>
<thead>
<tr>
<th>Sl. No</th>
<th>District/Division</th>
<th>No. of Nagar Van/Nagar Vatika project proposal submitted</th>
</tr>
</thead>
<tbody>
<tr>
<td>1</td>
<td>Jaipur</td>
<td>1</td>
</tr>
<tr>
<td>2</td>
<td>Udaipur</td>
<td>1</td>
</tr>
<tr>
<td>3</td>
<td>Kota</td>
<td>2</td>
</tr>
<tr>
<td>4</td>
<td>Ajmer</td>
<td>1</td>
</tr>
<tr>
<td>5</td>
<td>Rajsamand</td>
<td>1</td>
</tr>
<tr>
<td>6</td>
<td>Jothpur</td>
<td>1</td>
</tr>
</tbody>
</table>

Total 7

The State has informed that so far no municipality has been identified for development of Nagar Van in Pali Lok Sabha Constituency.

(c) The Pilot Scheme of Nagar Van Yojana (NVY) was launched in 2020 with some modifications of earlier Nagar Van Udyan Scheme during 2015. Nagar Van Yojana envisages developing Nagar Vans/ Nagar Vatikas with an objective to significantly enhance the tree outside forests and green cover, enhancement of biodiversity and ecological benefits to the urban and peri-urban areas apart from improving quality of life of city dwellers. As per the guidelines, development of Nagar Van/Nagar Vatikas in all cities with Municipal Corporation/ Municipalities/Urban Local Bodies (ULB) is
considered under the scheme. For Nagar Van, an area of minimum 10 ha and maximum
of 50 ha within 5 km limits of Municipal Corporation/Municipal Council/Municipality
is considered for Central Funding. In congested cities, the project is taken up with a
minimum limit of 1 ha to 10 ha as Nagar Vatika project within the city limits. The
Central grants from funds under National Authority of CAMPA is provided under the
scheme to cover mainly the cost of fencing, soil-moisture conservation measures &
related activities, administrative activities, plantation and maintenance.

(d) Rajasthan State Forest Department has informed that the concerned Deputy Conservator
of Forests (DCF) is responsible for implementation of the project.

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